

Election Immediate/
By Fax/Camp Bag

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 56/12/2015/PPS-II

Dated: 21st September 2015

To

The Chief Electoral Officer,
Bihar,
Patna.

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **All India Majlis-E-Ittehadul Muslimeen** - regarding.

Sir

I am directed to refer to the subject cited and to state that **“All India Majlis-E-Ittehadul Muslimeen ”** a recognized State party in the State of Telangana, having reserved symbol ‘**Kite**’ in the said state, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol ‘**Kite**’ to its candidates being set up by the party at the current general election to the Legislative Assembly of **Bihar** from **12 (Twelve)** assembly constituencies of the State as per list given in Annexure-I.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by the **“All India Majlis-E-Ittehadul Muslimeen ”** at the current general election to the Legislative Assembly of **Bihar** from **12 (Twelve)** assembly constituencies of the State as per list given in Annexure-I shall be allotted the symbol ‘**Kite**’. The Returning Officers of the said Constituencies may

be informed that the candidates set up by “**All India Majlis-E-Ittehadul Muslimeen** ” are eligible for the allotment of the symbol ‘**Kite** ’ under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

1. Copy forwarded **(BY SPECIAL MESSANGER)** to the General Secretary, **All India Majlis-E-Ittehadul Muslimeen , Darussalam Board, Hyderabad (Telangana)**.. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- Pr. Secy. (RKS)/ East-I/ Guard File.

Annexure-I

Name of the Party	All India Majlis-e-Ittehadul Muslimeen
Reserved Symbol Allotted under Para 10 of the Symbols Order	Kite
Name of State	Bihar
Sl. No. and names of the Assembly Constituencies for which symbol has been allotted	
49. Araria 50. Jokihat 52. Bahadurganj 53. Thakurganj 54. Kishanganj 55. Kochadhaman	56. Amour 57. Baisi 65. Balrampur 66. Pranpur 67. Manihari (ST) 69. Korha (SC)
Total - 12 ACs	